

# **IN THE HIGH COURT OF ORISSA, CUTTACK**

Institution of Applications for issue of Certified Copies.

Date : 01.08.2024									
S.L. No.	C.A.N o.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se at
1	64515/2024	01.08.2024	ABLAPL - 7365/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29	BAIL-1	(Se at No-2)
2	64516/2024	01.08.2024	ABLAPL - 7366/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		(Se at No-2)
3	64517/2024	01.08.2024	ABLAPL - 7368/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		(Se at No-2)
4	64518/2024	01.08.2024	BLAPL-7291/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL-1	(Se at No-6)
5	64519/2024	01.08.2024	ABLAPL - 4671/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL-2	(Se at No-11)
6	64520/2024	01.08.2024	ABLAPL - 3244/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No-11)
7	64521/2024	01.08.2024	ABLAPL - 3312/2024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No-11)
8	64522/2024	01.08.2024	ABLAPL - 3321/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL-2	(Se at No-10)
9	64523/2024	01.08.2024	ABLAPL - 4663/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL-2	(Se at No-12)
10	64524/	01.08.2	ABLAPL	GR PATRA	C.O.	COURT	Order Dtd. 2024-07-30	BAIL-	(Se

	2024	024	- 3027/2 024			NO. 2 OLD		1	at No- 5)
11	64525/ 2024	01.08.2 024	ABLAPL - 3314/2 024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL- 1	(Se at No- 4)
12	64526/ 2024	01.08.2 024	ABLAPL - 7158/2 024	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No- 4)
13	64527/ 2024	01.08.2 024	ABLAPL - 7298/2 024	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL- 2	(Se at No- 7)
14	64528/ 2024	01.08.2 024	ABLAPL - 7509/2 024	PK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No- 7)
15	64529/ 2024	01.08.2 024	ABLAPL - 7513/2 024	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No- 7)
16	64530/ 2024	01.08.2 024	BLAPL- 7266/2 024	SAMARENDR A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No- 7)
17	64531/ 2024	01.08.2 024	BLAPL- 7296/2 024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL- 2	(Se at No- 7)
18	64532/ 2024	01.08.2 024	BLAPL- 7299/2 024	L ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL- 2	(Se at No- 7)
19	64533/ 2024	01.08.2 024	CMP- 787/20 24	KK SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No- 7)
20	64534/ 2024	01.08.2 024	WP (C) - 17363/ 2024	PK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24		(Se at No- 7)
21	64535/ 2024	01.08.2 024	ABLAPL - 1220/2 024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		(Se at No- 7)
22	64536/ 2024	01.08.2 024	ABLAPL - 2691/2 024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL- 2	(Se at No- 9)

23	64537/2024	01.08.2024	ABLAPL - 2800/2024	KSHTISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No-9)
24	64538/2024	01.08.2024	ABLAPL - 2802/2024	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No-9)
25	64539/2024	01.08.2024	ABLAPL - 7486/2024	Y DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No-9)
26	64540/2024	01.08.2024	ABLAPL - 1367/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		(Se at No-9)
27	64541/2024	01.08.2024	BLAPL-6785/2024	RB MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL-1	(Se at No-3)
28	64542/2024	01.08.2024	BLAPL-12046/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	BAIL-2	(Se at No-9)
29	64543/2024	01.08.2024	BLAPL-13175/2023	PRATAP SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	BAIL-1	(Se at No-4)
30	64544/2024	01.08.2024	CRLMC-4249/2023	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	CRIMINAL MISC	(Se at No-1)
31	64545/2024	01.08.2024	WP (C) - 27278/2023	P.N. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	WRIT BRANCH-5	(Se at No-23)
32	64546/2024	01.08.2024	CRLMC-4685/2023	BISWABHUSAN MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	CRIMINAL MISC	(Se at No-6)
33	64547/2024	01.08.2024	CRLMC-4150/2023	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	CRIMINAL MISC	(Se at No-7)
34	64548/2024	01.08.2024	CRLMA-108/2023	S S PASAYAT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	BAIL-1	(Se at No-4)
35	64549/2024	01.08.2024	CRLMC-3171/2022	BIJAY KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	CRIMINAL MISC	(Se at No-)

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36	64550/2024	01.08.2024	CRLMC-4931/2023	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	CRIMINAL MISC	(Seat No-1)
37	64551/2024	01.08.2024	CONTC-4157/2023	H.S. DEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	CONTE MPT	(Seat No-4)
38	64552/2024	01.08.2024	CONTC-7474/2022	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	CONTE MPT	(Seat No-4)
39	64553/2024	01.08.2024	CONTC-7447/2022	S.R. TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	CONTE MPT	(Seat No-4)
40	64554/2024	01.08.2024	WP (C) - 40185/2021	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
41	64555/2024	01.08.2024	CONTC-4158/2023	H.S. DEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	CONTE MPT	(Seat No-4)
42	64556/2024	01.08.2024	CONTC-4159/2023	H.S. DEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	CONTE MPT	(Seat No-4)
43	64557/2024	01.08.2024	CONTC-1227/2022	J.J. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	CONTE MPT	(Seat No-5)
44	64558/2024	01.08.2024	CRLREV - 356/2024	SANJEEV UDGATA	C.O.	COURT NO. 10	Order Dtd. 2024-07-30		(Seat No-5)
45	64559/2024	01.08.2024	CONTC-1383/2017	P.K. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-07-26	CONTE MPT	(Seat No-2)
46	64560/2024	01.08.2024	CRLREV - 212/2024	S MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-30		(Seat No-2)
47	64561/2024	01.08.2024	CRLREV - 152/20	SANKET KANUNGO	C.O.	COURT NO. 8	Order Dtd. 2024-07-30	CRIMINAL REVIS	(Seat No-

			24					ION	4)
48	64562/2024	01.08.2024	WA-1192/2024	P.C. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-07-30	WRIT APPEAL	(Seat No-3)
49	64563/2024	01.08.2024	CRLREV - 261/2024	S NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-07-30	CRIMINAL REVISION	(Seat No-1)
50	64564/2024	01.08.2024	CRLREV - 236/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-07-30	CRIMINAL REVISION	(Seat No-1)
51	64565/2024	01.08.2024	WP (C) - 10163/2024	DK MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-07-30	WRIT BRANCH-6	(Seat No-36)
52	64566/2024	01.08.2024	WP (C) - 16862/2024	DR.SIDDHARTH KUMAR SAHU	C.O.	COURT NO. 8	Order Dtd. 2024-07-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
53	64567/2024	01.08.2024	WP (C) - 13610/2024	S DASH	C.O.	COURT NO. 8	Order Dtd. 2024-07-30	WRIT BRANCH-6	(Seat No-25)
54	64568/2024	01.08.2024	CRLREV - 187/2011	P.K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-07-30	CRIMINAL REVISION	(Seat No-4)
55	64569/2024	01.08.2024	WP (C) - 15274/2024	AK PANDA	C.O.	COURT NO. 8	Order Dtd. 2024-07-30	WRIT BRANCH-8	(Seat No-40)
56	64570/2024	01.08.2024	WP (C) - 15707/2024	PK BARIK	C.O.	COURT NO. 8	Order Dtd. 2024-07-30	WRIT BRANCH-6	(Seat No-16)
57	64571/2024	01.08.2024	WP (C) - 15772/2024	RK MEHER	C.O.	COURT NO. 8	Order Dtd. 2024-07-30	WRIT BRANCH-6	(Seat No-16)
58	64572/2024	01.08.2024	WP (C) - 15718/2024	N ROUT	C.O.	COURT NO. 8	Order Dtd. 2024-07-30	WRIT BRANCH-6	(Seat No-16)
59	64573/2024	01.08.2024	WP (C) - 17497/2024	SP SAMANTA	C.O.	COURT NO. 8	Order Dtd. 2024-07-30	WRIT BRANCH-1	(Seat No-)

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60	64574/ 2024	01.08.2 024	WP (C) - 9149/2 024	PC DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29	WRIT BRANC H-3	(Se at No- 11)
61	64575/ 2024	01.08.2 024	WP (C) - 16147/ 2024	R SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29	WRIT BRANC H-2	(Se at No- 8)
62	64578/ 2024	01.08.2 024	CRLREV - 205/20 24	BIBEKANAN DA MAHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-06-21	CRIMI NAL REVIS ION	(Se at No- 1)
63	64579/ 2024	01.08.2 024	WP (C) - 36945/ 2020	S. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-07-30	WRIT BRANC H-5	(Se at No- 32)
64	64580/ 2024	01.08.2 024	WP (C) - 25468/ 2012	S.K. DASH	C.O.	COURT NO. 6	Order Dtd. 2024-07-30	WRIT BRANC H-6	(Se at No- 25)
65	64581/ 2024	01.08.2 024	WP (C) - 12136/ 2024	S. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-07-30	WRIT BRANC H-6	(Se at No- 35)
66	64582/ 2024	01.08.2 024	WP (C) - 17613/ 2024	R.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	WRIT BRANC H-3	(Se at No- 28)
67	64583/ 2024	01.08.2 024	WP (C) - 13647/ 2024	B.K. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-07-30	WRIT BRANC H-6	(Se at No- 25)
68	64584/ 2024	01.08.2 024	WP (C) - 42100/ 2023	S.K. SUNDARY	C.O.	COURT NO. 6	Order Dtd. 2024-07-30	WRIT BRANC H-8	(Se at No- 42)
69	64585/ 2024	01.08.2 024	WP (C) - 42100/ 2023	J.C. BARAL	C.O.	COURT NO. 6	Order Dtd. 2024-07-30	WRIT BRANC H-8	(Se at No- 42)
70	64586/ 2024	01.08.2 024	WP (C) - 14361/ 2024	S. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-07-30	WRIT BRANC H-6	(Se at No- 36)
71	64587/ 2024	01.08.2 024	WP (C) - 14361/ 2024	D. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-07-30	WRIT BRANC H-6	(Se at No- 36)
72	64589/ 2024	01.08.2 024	WP (C) - 14370/ 2024	S. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-07-30	WRIT BRANC	(Se at

			2024					H-6	No-36)
73	64590/2024	01.08.2024	WP (C) - 14370/2024	D. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-07-30	WRIT BRANCH-6	(Se at No-36)
74	64591/2024	01.08.2024	CRLA-1094/2023	GOPAL PRASAD JENA	C.O.	COURT NO. 7	Order Dtd. 2024-11-05	CRIMINAL APPEAL	(Se at No-9)
75	64592/2024	01.08.2024	WP (C) - 14373/2024	S. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-07-30	WRIT BRANCH-6	(Se at No-36)
76	64593/2024	01.08.2024	WP (C) - 14373/2024	D. SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-07-30	WRIT BRANCH-6	(Se at No-36)
77	64594/2024	01.08.2024	CRLMC-2471/2024	B.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-11		(Se at No-36)
78	64595/2024	01.08.2024	CRLMC-2270/2024	B.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	CRIMINAL MISC	(Se at No-7)
79	64596/2024	01.08.2024	CRLMC-2272/2024	B.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	CRIMINAL MISC	(Se at No-7)
80	64597/2024	01.08.2024	CRLMC-2293/2024	B.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	CRIMINAL MISC	(Se at No-7)
81	64599/2024	01.08.2024	CRLMC-2274/2024	B.B.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	CRIMINAL MISC	(Se at No-7)
82	64600/2024	01.08.2024	CRLMC-2524/2024	G. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31		(Se at No-7)
83	64601/2024	01.08.2024	BLAPL-7187/2024	L MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL-1	(Se at No-2)
84	64602/2024	01.08.2024	CRLMC-2494/2024	M.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18		(Se at No-2)
85	64603/	01.08.2	BLAPL-	R R DAS	C.O.	COURT	Order Dtd. 2024-07-30	BAIL-	(Se

	2024	024	7187/2 024			NO. 2 OLD		1	at No- 2)
86	64604/ 2024	01.08.2 024	CRLMC- 2551/2 024	LAXMI CHARAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31		(Se at No- 2)
87	64606/ 2024	01.08.2 024	BLAPL- 7032/2 024	B S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL- 1	(Se at No- 6)
88	64607/ 2024	01.08.2 024	CRLMC- 2480/2 024	K.R. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31		(Se at No- 6)
89	64608/ 2024	01.08.2 024	WP (C) - 17866/ 2024	L D SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No- 6)
90	64609/ 2024	01.08.2 024	CRLMC- 2610/2 024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	CRIMI NAL MISC	(Se at No- 5)
91	64610/ 2024	01.08.2 024	WP (C) - 18202/ 2024	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31		(Se at No- 5)
92	64611/ 2024	01.08.2 024	CRLMC- 2313/2 024	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	CRIMI NAL MISC	(Se at No- 2)
93	64612/ 2024	01.08.2 024	WP (C) - 18034/ 2024	KANTHAMAN I SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-07-31		(Se at No- 2)
94	64613/ 2024	01.08.2 024	CRLMC- 2491/2 024	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18		(Se at No- 2)
95	64614/ 2024	01.08.2 024	CRLMC- 2302/2 024	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	CRIMI NAL MISC	(Se at No- 2)
96	64615/ 2024	01.08.2 024	CRLMC- 2388/2 024	S. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	CRIMI NAL MISC	(Se at No- 2)
97	64616/ 2024	01.08.2 024	CRLMC- 2385/2 024	ANIMA KUMARI DEI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	CRIMI NAL MISC	(Se at No- 2)

98	64617/2024	01.08.2024	CRLMC-2383/2024	S.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	CRIMINAL MISC	(Seat No-2)
99	64618/2024	01.08.2024	WP (C) - 18159/2024	R K MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31		(Seat No-2)
100	64620/2024	01.08.2024	WP (C) - 18094/2024	M K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-08-20		(Seat No-2)
101	64621/2024	01.08.2024	ABLAPL - 2184/2024	G.JAYASINGH	C.O.	COURT NO. 6	Order Dtd. 2024-07-30		(Seat No-2)
102	64622/2024	01.08.2024	CRLMA-108/2023	H K PATRA	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	BAIL-1	(Seat No-4)
103	64623/2024	01.08.2024	ABLAPL - 6833/2024	JYOTIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-16		(Seat No-4)
104	64624/2024	01.08.2024	ABLAPL - 7158/2024	S K NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23		(Seat No-4)
105	64626/2024	01.08.2024	ABLAPL - 7435/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL-1	(Seat No-3)
106	64627/2024	01.08.2024	ABLAPL - 7448/2024	K K NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Seat No-3)
107	64628/2024	01.08.2024	WP (C) - 14669/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	WRIT BRANCH-2	(Seat No-6)
108	64629/2024	01.08.2024	ABLAPL - 7451/2024	S K BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Seat No-6)
109	64630/2024	01.08.2024	CRLA-644/2024	BIJAYALAXMI TRIPATHY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-11)
110	64631/2024	01.08.2024	BLAPL-7308/2024	M K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-07-30		(Seat No-

									11)
11 1	64632/ 2024	01.08.2 024	WP (C) - 14030/ 2024	G.K. SUNDARAY	C.O.	COURT NO. 5	Order Dtd. 2024-07-31	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
11 2	64634/ 2024	01.08.2 024	WP (C) - 5029/2 016	G.K. SUNDARAY	C.O.	COURT NO. 5	Order Dtd. 2016-04-19	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114 )
11 3	64635/ 2024	01.08.2 024	ABLAPL - 7512/2 024	R K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-07-30		(Se at No- 114 )
11 4	64636/ 2024	01.08.2 024	WP (C) - 16933/ 2024	S.K. PARIDA	C.O.	COURT NO. 5	Order Dtd. 2024-07-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113 )
11 5	64637/ 2024	01.08.2 024	WP (C) - 17828/ 2024	N. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-07-30	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )
11 6	64638/ 2024	01.08.2 024	BLAPL- 2955/2 024	A. K. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-07-30		(Se at No- 101 )
11 7	64639/ 2024	01.08.2 024	WP (C) - 17821/ 2024	AKSHAYA KUMAR DORA	C.O.	COURT NO. 5	Order Dtd. 2024-07-30	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )
11 8	64640/ 2024	01.08.2 024	BLAPL- 3864/2 024	TAPAN KUMAR NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-07-30	BAIL- 1	(Se at No- 5)
11 9	64641/ 2024	01.08.2 024	WP (C) - 17810/ 2024	S.K. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-07-30	WRIT BRANC H	(Se at No-

								(DIVISION BENCH -1)	101)
120	64642/2024	01.08.2024	ABLAPL - 2804/2024	JADUNATH PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2024-07-30		(Seat No-101)
121	64643/2024	01.08.2024	WP (C) - 17846/2024	AKSHAYA KUMAR DORA	C.O.	COURT NO. 5	Order Dtd. 2024-07-31	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
122	64644/2024	01.08.2024	ABLAPL - 7427/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 5	Order Dtd. 2024-07-30	BAIL-1	(Seat No-6)
123	64645/2024	01.08.2024	ABLAPL - 7430/2024	BIJAYANAN DA DASH	C.O.	COURT NO. 5	Order Dtd. 2024-07-30		(Seat No-6)
124	64646/2024	01.08.2024	WP (C) - 17943/2024	A MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-07-30		(Seat No-6)
125	64647/2024	01.08.2024	WP (C) - 17883/2024	RR DAS	C.O.	COURT NO. 5	Order Dtd. 2024-07-30		(Seat No-6)
126	64648/2024	01.08.2024	ABLAPL - 7511/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Seat No-6)
127	64649/2024	01.08.2024	WP (C) - 17883/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Seat No-6)
128	64650/2024	01.08.2024	BLAPL- 7269/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Seat No-6)
129	64651/2024	01.08.2024	WP (C) - 17908/2024	SK SAMIM	C.O.	COURT NO. 5	Order Dtd. 2024-07-30		(Seat No-6)
130	64652/2024	01.08.2024	ABLAPL - 7371/2024	S. K. LENKA	C.O.	COURT NO. 5	Order Dtd. 2024-07-29	BAIL-1	(Seat No-3)

13 1	64654/ 2024	01.08.2 024	WP (C) - 17861/ 2024	A MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-07-30		(Se at No- 3)
13 2	64655/ 2024	01.08.2 024	WP (C) - 17856/ 2024	J DEHURY	C.O.	COURT NO. 5	Order Dtd. 2024-07-30		(Se at No- 3)
13 3	64656/ 2024	01.08.2 024	WP (C) - 17851/ 2024	AK TRIPATHY	C.O.	COURT NO. 5	Order Dtd. 2024-07-30		(Se at No- 3)
13 4	64657/ 2024	01.08.2 024	ABLAPL - 7364/2 024	S. K. BHANJADEO	C.O.	COURT NO. 5	Order Dtd. 2024-07-29	BAIL- 2	(Se at No- 10)
13 5	64658/ 2024	01.08.2 024	WP (C) - 17853/ 2024	GK SUNDARAY	C.O.	COURT NO. 5	Order Dtd. 2024-07-30		(Se at No- 10)
13 6	64660/ 2024	01.08.2 024	WP (C) - 17971/ 2024	R SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-07-31		(Se at No- 10)
13 7	64661/ 2024	01.08.2 024	ABLAPL - 7361/2 024	H. K. PATRA	C.O.	COURT NO. 5	Order Dtd. 2024-07-29		(Se at No- 10)
13 8	64662/ 2024	01.08.2 024	ABLAPL - 7505/2 024	JADUNATH PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2024-07-30		(Se at No- 10)
13 9	64664/ 2024	01.08.2 024	ABLAPL - 7439/2 024	AMRESH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No- 10)
14 0	64665/ 2024	01.08.2 024	ABLAPL - 7437/2 024	AMRESH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL- 1	(Se at No- 3)
14 1	64666/ 2024	01.08.2 024	ABLAPL - 7431/2 024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL- 1	(Se at No- 1)
14 2	64668/ 2024	01.08.2 024	BLAPL- 6621/2 024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-09		(Se at No- 1)
14 3	64669/ 2024	01.08.2 024	WP (C) - 9506/2 024	R.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29	WRIT BRANC H-8	(Se at No-

									29)
14 4	64670/ 2024	01.08.2 024	CRLA- 588/20 24	R.K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-09-12	CRIMI NAL APPEA L	(Se at No- 11)
14 5	64671/ 2024	01.08.2 024	BLAPL- 7240/2 024	BK PARDHI	C.O.	COURT NO. 17	Order Dtd. 2024-07-31		(Se at No- 11)
14 6	64672/ 2024	01.08.2 024	BLAPL- 7304/2 024	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-07-30	BAIL- 2	(Se at No- 7)
14 7	64673/ 2024	01.08.2 024	BLAPL- 7305/2 024	M MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-07-30	BAIL- 2	(Se at No- 7)
14 8	64674/ 2024	01.08.2 024	BLAPL- 7309/2 024	B DAS	C.O.	COURT NO. 17	Order Dtd. 2024-07-30	BAIL- 1	(Se at No- 2)
14 9	64675/ 2024	01.08.2 024	BLAPL- 7312/2 024	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2024-07-30		(Se at No- 2)
15 0	64676/ 2024	01.08.2 024	ABLAPL - 1914/2 024	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-07-30	BAIL- 1	(Se at No- 4)
15 1	64677/ 2024	01.08.2 024	BLAPL- 7290/2 024	T.R. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-07-30	BAIL- 1	(Se at No- 6)
15 2	64678/ 2024	01.08.2 024	ABLAPL - 1996/2 024	AK JATI	C.O.	COURT NO. 17	Order Dtd. 2024-07-30		(Se at No- 6)
15 3	64679/ 2024	01.08.2 024	BLAPL- 7300/2 024	T.R. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-07-30	BAIL- 2	(Se at No- 7)
15 4	64682/ 2024	01.08.2 024	BLAPL- 4742/2 024	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-07-30		(Se at No- 7)
15 5	64683/ 2024	01.08.2 024	CRLMP- 903/20 24	B MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-07-29	WRIT BRANC H-8	(Se at No- 39)
15 6	64684/ 2024	01.08.2 024	CRLREV -	A K MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-07-30	CRIMI NAL	(Se at

			687/2023			17		REVISION	No-2)
157	64685/2024	01.08.2024	CRLMP-1070/2024	T.R. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-07-31	WRIT BRANCH-3	(Seat No-14)
158	64686/2024	01.08.2024	CRLA-256/2024	G. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-07-29	CRIMINAL APPEAL	(Seat No-10)
159	64687/2024	01.08.2024	CRLMP-833/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 17	Order Dtd. 2024-07-29	WRIT BRANCH-6	(Seat No-24)
160	64688/2024	01.08.2024	CRLMP-358/2024	PM TARAI	C.O.	COURT NO. 17	Order Dtd. 2024-07-30	WRIT BRANCH-2	(Seat No-45)
161	64689/2024	01.08.2024	CRLMP-917/2024	C R DAS	C.O.	COURT NO. 17	Order Dtd. 2024-07-29	WRIT BRANCH-8	(Seat No-39)
162	64690/2024	01.08.2024	CRLA-620/2024	A.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-11-05	CRIMINAL APPEAL	(Seat No-11)
163	64691/2024	01.08.2024	CRLA-654/2024	R. DAS	C.O.	COURT NO. 3	Order Dtd. 2024-11-05	CRIMINAL APPEAL	(Seat No-11)
164	64692/2024	01.08.2024	CRLMP-987/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-07-30	WRIT BRANCH-8	(Seat No-39)
165	64693/2024	01.08.2024	CRLMP-936/2024	DAITARI PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2024-07-31	WRIT BRANCH-8	(Seat No-39)
166	64694/2024	01.08.2024	CRLA-659/2024	K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-11-05	CRIMINAL APPEAL	(Seat No-11)
167	64695/2024	01.08.2024	CRLMP-843/2024	RR BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-07-29	WRIT BRANCH-6	(Seat No-24)
168	64696/2024	01.08.2024	CRLMP-1076/2024	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-07-31	WRIT BRANCH-3	(Seat No-14)
169	64697/2024	01.08.2024	CRLA-	H.K.	C.O.	COURT	Order Dtd. 2024-07-29	CRIMI	(Se

9	2024	024	1415/2023	MOHANTA		NO. 3		NAL APPEAL	at No-9)
170	64698/2024	01.08.2024	CRLMP-1069/2024	ACHYUTANA NDA PATTANAIAK	C.O.	COURT NO. 3	Order Dtd. 2024-07-31	WRIT BRANCH-3	(Se at No-14)
171	64699/2024	01.08.2024	CRLMP-643/2024	B SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-07-31	WRIT BRANCH-7	(Se at No-44)
172	64700/2024	01.08.2024	CRLMP-1062/2024	SANJAYA KU SAHU	C.O.	COURT NO. 3	Order Dtd. 2024-07-31	WRIT BRANCH-3	(Se at No-14)
173	64701/2024	01.08.2024	CRLMP-641/2024	B SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-07-31	WRIT BRANCH-7	(Se at No-44)
174	64702/2024	01.08.2024	CRLMP-642/2024	B SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-07-31	WRIT BRANCH-7	(Se at No-44)
175	64703/2024	01.08.2024	CRLMP-954/2024	ANIL SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-07-31	WRIT BRANCH-8	(Se at No-39)
176	64704/2024	01.08.2024	BLAPL-4097/2022	B K BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-07-29	BAIL-1	(Se at No-5)
177	64706/2024	01.08.2024	WP (C) - 15638/2024	B.K PARDHI	C.O.	COURT NO. 3	Order Dtd. 2024-07-29	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-123)
178	64707/2024	01.08.2024	ABLAPL - 7363/2024	R. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-07-29		(Se at No-123)
179	64710/2024	01.08.2024	ABLAPL - 1326/2024	M MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-07-29		(Se at No-123)
180	64712/2024	01.08.2024	WP (C) - 16986/2024	D NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-07-29		(Se at No-123)

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18 1	64713/ 2024	01.08.2 024	WP (C) - 17701/ 2024	JP KAR	C.O.	COURT NO. 3	Order Dtd. 2024-07-29		(Se at No- 123 )
18 2	64715/ 2024	01.08.2 024	ABLAPL - 7514/2 024	D. MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2024-07-30		(Se at No- 123 )
18 3	64718/ 2024	01.08.2 024	WP (C) - 41096/ 2023	JIBAN JYOTI SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-07-31	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117 )
18 4	64721/ 2024	01.08.2 024	WP (C) - 16983/ 2024	TAPAN KU. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08-09	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113 )
18 5	64724/ 2024	01.08.2 024	WP (C) - 17951/ 2024	MANOJ KUMAR PATI	C.O.	COURT NO. 1	Order Dtd. 2024-07-31		(Se at No- 113 )
18 6	64726/ 2024	01.08.2 024	WP (C) - 17951/ 2024	MANOJ KUMAR PATI	C.O.	COURT NO. 1	Order Dtd. 2024-07-31		(Se at No- 113 )
18 7	64728/ 2024	01.08.2 024	CMP- 1227/2 023	BIKRAM BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-31	WRIT BRANC H-1	(Se at No- 49)
18 8	64730/ 2024	01.08.2 024	CMP- 550/20 24	HRUDANAND A MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-07-31	WRIT BRANC H-3	(Se at No- 14)
18 9	64733/ 2024	01.08.2 024	CMP- 1227/2 023	PRAKASH KU. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-07-31	WRIT BRANC H-1	(Se at No- 49)
19 0	64735/ 2024	01.08.2 024	CMP- 482/20 24	PRAKASH KU. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-07-30	WRIT BRANC H-2	(Se at No- 6)
19	64737/ 2024	01.08.2	WP (C) -	RANJAN	C.O.	COURT	Order Dtd. 2024-07-31	WRIT	(Se

1	2024	024	17187/ 2024	KUMAR BEHERA		NO. 1		BRANC H-5	at No- 47)
19 2	64739/ 2024	01.08.2 024	WP (C) - 17413/ 2024	H K PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-07-31	WRIT BRANC H-1	(Se at No- 31)
19 3	64742/ 2024	01.08.2 024	WPCRL- 93/202 4	R K ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-07-31	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )
19 4	64744/ 2024	01.08.2 024	WP (C) - 17741/ 2024	TAPAN KU. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-31		(Se at No- 101 )
19 5	64746/ 2024	01.08.2 024	WP (C) - 17741/ 2024	SANJAYA KU SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-07-31		(Se at No- 101 )
19 6	64748/ 2024	01.08.2 024	WP (C) - 3155/2 013	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-31	WRIT BRANC H-2	(Se at No- 7)
19 7	64750/ 2024	01.08.2 024	WPCRL- 47/202 4	S BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-31	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )
19 8	64752/ 2024	01.08.2 024	WPCRL- 72/202 4	SATYA PRIYA SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2024-08-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )
19 9	64753/ 2024	01.08.2 024	WPCRL- 72/202 4	A K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-08-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )
20 0	64755/ 2024	01.08.2 024	WP (C) - 39868/ 2023	D. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-14	WRIT BRANC H (DIVI	(Se at No- 105

								SION BENCH -1)	)
201	64757/2024	01.08.2024	WA-554/2024	R.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT APPEAL	(Seat No-5)
202	64760/2024	01.08.2024	CONTACTA NATH 3/2024	KAMALAKANTA NATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-29	CONTEMPT	(Seat No-7)
203	64761/2024	01.08.2024	WP (C) - 554/2024	R.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-17	WRIT BRANCH-4	(Seat No-52)
204	64763/2024	01.08.2024	CRLMC-2335/2023	SUMIT SEKHAR PATTANAIAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	CRIMINAL MISC	(Seat No-1)
205	64764/2024	01.08.2024	WA-554/2024	DR. BINODA KUMAR MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT APPEAL	(Seat No-5)
206	64766/2024	01.08.2024	BLAPL-13183/2023	S C DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-31	BAIL-1	(Seat No-4)
207	64767/2024	01.08.2024	WP (C) - 15677/2024	P.C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-30	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-123)
208	64768/2024	01.08.2024	BLAPL-10418/2023	S R PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-31	BAIL-2	(Seat No-12)
209	64769/2024	01.08.2024	WP (C) - 16309/2024	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-30	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
210	64770/2024	01.08.2024	WP (C) - 16382/2024	A. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-31	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)

21 1	64774/ 2024	01.08.2 024	WP (C) - 16382/ 2024	A. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07-31	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107 )
21 2	64778/ 2024	01.08.2 024	WP (C) - 16947/ 2024	H.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07-31	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113 )
21 3	64780/ 2024	01.08.2 024	WP (C) - 16948/ 2024	M.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07-31	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113 )
21 4	64782/ 2024	01.08.2 024	WP (C) - 16951/ 2024	H.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07-31	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113 )
21 5	64784/ 2024	01.08.2 024	WP (C) - 16953/ 2024	H.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07-31	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113 )
21 6	64786/ 2024	01.08.2 024	WP (C) - 16954/ 2024	H.K. DASH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07-31	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113 )
21 7	64795/ 2024	01.08.2 024	CMP- 780/20 24	CHHABI RANA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07-30		(Se at No- 113 )
21 8	64805/ 2024	01.08.2 024	RSA- 234/20 18	B. DAS	C.O.	COURT NO. 22	Order Dtd. 2024-09-23	SECON D APPEA L	(Se at No- 5)
21 9	64808/ 2024	01.08.2 024	WP (C) - 13202/ 2024	M.R. SAHOO	C.O.	COURT NO.	Order Dtd. 2024-07-30	WRIT BRANC	(Se at

			2024			22		H-2	No-45)
220	64812/2024	01.08.2024	WP (C) - 16983/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08-09	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
221	64814/2024	01.08.2024	ABLAPL - 7499/2024	KP MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-30		(Seat No-113)
222	64815/2024	01.08.2024	ABLAPL - 12888/2023	B. R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2023-12-14	BAIL-2	(Seat No-7)
223	64818/2024	01.08.2024	WP (C) - 38758/2023	JIBAN JYOTI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
224	64819/2024	01.08.2024	CRLMP-1068/2024	R.K. SARANGI	C.O.	COURT NO. 1	Order Dtd. 2024-07-31	WRIT BRANCH-3	(Seat No-14)
225	64820/2024	01.08.2024	WP (C) - 6359/2018	M/S.S.C.A CHARYA	C.O.	COURT NO. 1	Order Dtd. 2024-07-30	WRIT BRANCH-1	(Seat No-31)
226	64821/2024	01.08.2024	WP (C) - 6359/2024	DR. JITENDRA KUMAR LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-3	(Seat No-33)
227	64822/2024	01.08.2024	WP (C) - 38757/2023	JIBAN JYOTI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
228	64823/2024	01.08.2024	FAO-326/2024	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	MISC. APPEAL SEC.	(Seat No-5)
229	64824/2024	01.08.2024	WP (C) - 38760/2023	JIBAN JYOTI SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-31	WRIT BRANCH (DIVI	(Seat No-116)

								SION BENCH -2)	)
23 0	64825/ 2024	01.08.2 024	BLAPL- 2982/2 024	S. CHOUDHURY	C.O.	COURT NO. 23	Order Dtd. 2024-07-30		(Se at No- 116 )
23 1	64826/ 2024	01.08.2 024	WP (C) - 3619/2 024	PRAMOD KUMAR ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-04-08	WRIT BRANC H-6	(Se at No- 24)
23 2	64827/ 2024	01.08.2 024	WP (C) - 15995/ 2024	KARUNAKAR RATH	C.O.	COURT NO. 10	Order Dtd. 2024-07-30	WRIT BRANC H-8	(Se at No- 41)
23 3	64828/ 2024	01.08.2 024	WP (C) - 15931/ 2024	T. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-07-30	WRIT BRANC H-8	(Se at No- 41)
23 4	64829/ 2024	01.08.2 024	WP (C) - 6384/2 024	A.K. ROUL	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	WRIT BRANC H-3	(Se at No- 33)
23 5	64831/ 2024	01.08.2 024	WP (C) - 16644/ 2024	D.K. SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-07-30	WRIT BRANC H-8	(Se at No- 42)
23 6	64832/ 2024	01.08.2 024	WP (C) - 16934/ 2024	R.C. MUDULI	C.O.	COURT NO. 10	Order Dtd. 2024-07-29	WRIT BRANC H-3	(Se at No- 13)
23 7	64833/ 2024	01.08.2 024	WP (C) - 16857/ 2024	B.K. PATI	C.O.	COURT NO. 10	Order Dtd. 2024-07-29	WRIT BRANC H-2	(Se at No- 9)
23 8	64834/ 2024	01.08.2 024	CRLMC- 2623/2 024	S K BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-07-31	CRIMI NAL MISC	(Se at No- 5)
23 9	64835/ 2024	01.08.2 024	CRLMC- 2515/2 024	ABINASH SUNDARAY	C.O.	COURT NO. 10	Order Dtd. 2024-07-31		(Se at No- 5)
24 0	64836/ 2024	01.08.2 024	CRLMC- 2557/2 024	BR SENAPATI	C.O.	COURT NO. 10	Order Dtd. 2024-07-31		(Se at No- 5)
24 1	64837/ 2024	01.08.2 024	CRLMC- 2593/2 024	SAMIR BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-31		(Se at No-

									5)
24 2	64838/ 2024	01.08.2 024	CRLMC- 2561/2 024	ANIL SAHOO	C.O.	COURT NO. 10			(Se at No- 5)
24 3	64839/ 2024	01.08.2 024	WP (C) - 17587/ 2024	SARADA NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-07-29		(Se at No- 5)
24 4	64840/ 2024	01.08.2 024	CRLMC- 2565/2 024	BK DASH	C.O.	COURT NO. 10	Order Dtd. 2024-07-31		(Se at No- 5)
24 5	64841/ 2024	01.08.2 024	WP (C) - 17358/ 2024	M. K. RATH	C.O.	COURT NO. 10	Order Dtd. 2024-07-29		(Se at No- 5)
24 6	64842/ 2024	01.08.2 024	WP (C) - 17358/ 2024	MANOJ KUMAR PANI	C.O.	COURT NO. 10	Order Dtd. 2024-07-29		(Se at No- 5)
24 7	64843/ 2024	01.08.2 024	CRLMC- 2329/2 024	SUDEEP KUMAR SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	CRIMI NAL MISC	(Se at No- 2)
24 8	64845/ 2024	01.08.2 024	ABLAPL - 844/20 24	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		(Se at No- 2)
24 9	64846/ 2024	01.08.2 024	WP (C) - 17986/ 2024	B. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No- 2)
25 0	64848/ 2024	01.08.2 024	CRLMP- 844/20 24	MIHIR KANTA RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	WRIT BRANC H-6	(Se at No- 24)
25 1	64849/ 2024	01.08.2 024	CRLMP- 685/20 24	SEETARAM JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	WRIT BRANC H-7	(Se at No- 44)
25 2	64850/ 2024	01.08.2 024	CRLMP- 940/20 24	S PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	WRIT BRANC H-8	(Se at No- 39)
25 3	64851/ 2024	01.08.2 024	SAO- 6/2024	RABI SAMAL	C.O.	COURT NO. 3	Order Dtd. 2024-09-03	SECON D APPEA L	(Se at No- 5)
25 4	64852/ 2024	01.08.2 024	BLAPL- 2943/2	M PAGAL	C.O.	COURT NO. 3	Order Dtd. 2024-07-30	BAIL- 2	(Se at

			024						No-7)
25	64853/2024	01.08.2024	BLAPL-2953/2024	S BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-07-30		(Se at No-7)
25	64854/2024	01.08.2024	ABLAPL - 7479/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 3	Order Dtd. 2024-07-30		(Se at No-7)
25	64855/2024	01.08.2024	ABLAPL - 7504/2024	PK BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-07-30		(Se at No-7)
25	64856/2024	01.08.2024	ABLAPL - 7483/2024	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No-7)
25	64857/2024	01.08.2024	WP (C) - 17746/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		(Se at No-7)
26	64858/2024	01.08.2024	ABLAPL - 7481/2024	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL-1	(Se at No-4)
26	64859/2024	01.08.2024	ABLAPL - 7489/2024	CHITTA RANJAN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No-4)
26	64860/2024	01.08.2024	ABLAPL - 7489/2024	T.D. RATNA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No-4)
26	64861/2024	01.08.2024	ABLAPL - 7484/2024	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No-4)
26	64862/2024	01.08.2024	ABLAPL - 7473/2024	BM ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No-4)
26	64863/2024	01.08.2024	ABLAPL - 7488/2024	BM ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No-4)
26	64864/2024	01.08.2024	ABLAPL - 7493/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No-4)
26	64865/2024	01.08.2024	ABLAPL	G SAHOO	C.O.	COURT	Order Dtd. 2024-07-30	BAIL-	(Se

7	2024	024	- 7470/2 024			NO. 2 OLD		1	at No- 3)
26 8	64866/ 2024	01.08.2 024	ABLAPL - 7463/2 024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No- 3)
26 9	64867/ 2024	01.08.2 024	ABLAPL - 7462/2 024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL- 2	(Se at No- 12)
27 0	64868/ 2024	01.08.2 024	ABLAPL - 7461/2 024	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL- 2	(Se at No- 12)
27 1	64869/ 2024	01.08.2 024	ABLAPL - 7468/2 024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL- 2	(Se at No- 9)
27 2	64870/ 2024	01.08.2 024	ABLAPL - 7469/2 024	HK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No- 9)
27 3	64871/ 2024	01.08.2 024	ABLAPL - 7471/2 024	MR PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL- 1	(Se at No- 1)
27 4	64872/ 2024	01.08.2 024	ABLAPL - 7477/2 024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No- 1)
27 5	64873/ 2024	01.08.2 024	ABLAPL - 7478/2 024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No- 1)
27 6	64874/ 2024	01.08.2 024	ABLAPL - 7482/2 024	L JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL- 2	(Se at No- 12)
27 7	64875/ 2024	01.08.2 024	ABLAPL - 7485/2 024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL- 1	(Se at No- 4)
27 8	64876/ 2024	01.08.2 024	ABLAPL - 7491/2 024	G JAYASING	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No- 4)
27 9	64877/ 2024	01.08.2 024	ABLAPL - 7492/2 024	MR PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No- 4)

280	64878/2024	01.08.2024	ABLAPL-7495/2024	HK MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Seat No-4)
281	64879/2024	01.08.2024	ABLAPL-7495/2024	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Seat No-4)
282	64880/2024	01.08.2024	ABLAPL-7465/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-4)
283	64881/2024	01.08.2024	ABLAPL-7466/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Seat No-4)
284	64882/2024	01.08.2024	ABLAPL-7494/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Seat No-4)
285	64883/2024	01.08.2024	ABLAPL-7475/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Seat No-4)
286	64884/2024	01.08.2024	ABLAPL-7472/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Seat No-4)
287	64885/2024	01.08.2024	ABLAPL-7495/2024	PRASANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Seat No-4)
288	64886/2024	01.08.2024	ABLAPL-7501/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Seat No-4)
289	64887/2024	01.08.2024	CRLMC-2400/2024	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	CRIMINAL MISC	(Seat No-2)
290	64888/2024	01.08.2024	CRLMC-2400/2024	K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	CRIMINAL MISC	(Seat No-2)
291	64889/2024	01.08.2024	BLAPL-7326/2024	M. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01	BAIL-1	(Seat No-5)
292	64890/2024	01.08.2024	BLAPL-3480/2024	J. R. NAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01	BAIL-1	(Seat No-)

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29 3	64891/ 2024	01.08.2 024	ABLAPL - 7551/2 024	PRAKASH KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No- 1)
29 4	64892/ 2024	01.08.2 024	WP (C) - 18352/ 2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-08-05		(Se at No- 1)
29 5	64514/ 2024	01.08.2 024	CRLMC- 2080/2 023	SURAJ KUMAR NAIK	GENE RAL		Entire Document	CRIMI NAL MISC	(Se at No- 5)
29 6	64576/ 2024	01.08.2 024	WP (C) - 16570/ 2024	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-07-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109 )
29 7	64577/ 2024	01.08.2 024	WP (C) - 16574/ 2024	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-07-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109 )
29 8	64588/ 2024	01.08.2 024	WP (C) - 16768/ 2024	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-07-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111 )
29 9	64605/ 2024	01.08.2 024	WP (C) - 16600/ 2024	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-07-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109 )
30 0	64619/ 2024	01.08.2 024	WP (C) - 16664/ 2024	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-07-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110 )
30 1	64625/ 2024	01.08.2 024	WP (C) - 7872/2 024	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-04-06	WRIT BRANC H-4	(Se at No- 46)

302	64633/2024	01.08.2024	WP (C) - 9022/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH-2	(Serial No-45)
303	64659/2024	01.08.2024	CRLMC-2761/2024	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-07-31		(Serial No-45)
304	64663/2024	01.08.2024	WP (C) - 14272/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-07-02	WRIT BRANCH-5	(Serial No-32)
305	64667/2024	01.08.2024	OJC-282/1999	CHANDAN KUMAR NAYAK	GENERAL		Entire Brief		(Serial No-32)
306	64680/2024	01.08.2024	WP (C) - 38145/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-30	WRIT BRANCH-5	(Serial No-20)
307	64681/2024	01.08.2024	WP (C) - 32496/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-12-05	WRIT BRANCH-4	(Serial No-17)
308	64714/2024	01.08.2024	WP (C) - 8187/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH-8	(Serial No-42)
309	64723/2024	01.08.2024	WP (C) - 9747/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH-2	(Serial No-34)
310	64740/2024	01.08.2024	WP (C) - 9751/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-25	WRIT BRANCH-2	(Serial No-34)
311	64758/2024	01.08.2024	WP (C) - 9744/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH-2	(Serial No-34)
312	64772/2024	01.08.2024	CRLMC-1895/2024	LAXMIDHAR MAHAPATRA	GENERAL		Order Dtd. 2024-05-23	CRIMINAL MISC	(Serial No-7)
313	64788/2024	01.08.2024	BLAPL-12470/2023	APURBA DAS	GENERAL		Order Dtd. 2024-07-31	BAIL-2	(Serial No-7)
314	64816/2024	01.08.2024	CRLMP-949/2024	NALINI KUMAR JENA	GENERAL		Order Dtd. 2024-07-31	WRIT BRANCH-8	(Serial No-)

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315	64817/2024	01.08.2024	CRLMP-947/2024	NALINI KUMAR JENA	GENERAL		Order Dtd. 2024-07-30	WRIT BRANCH-8	(Serial No-39)
316	64830/2024	01.08.2024	BLAPL-3102/2024	LAXMIDHAR MAHAPATRA	GENERAL		Order Dtd. 2024-08-01		(Serial No-39)
317	64844/2024	01.08.2024	ABLAPL-7519/2024	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2024-08-01	BAIL-2	(Serial No-12)
318	64847/2024	01.08.2024	RVWPET-162/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-24	CIVIL REVISION	(Serial No-1)
319	64598/2024	01.08.2024	ABLAPL-6675/2024	P K MISHRA	GENERAL		Order Dtd. 2024-07-04		(Serial No-1)
320	64653/2024	01.08.2024	OJC-3058/1998	P K RATH	GENERAL		Judgement Dtd. 2017-03-15		(Serial No-1)
321	64705/2024	01.08.2024	WP (C) - 35175/2020	S.K.SAHU	GENERAL		Judgement Dtd. 2024-04-19	WRIT BRANCH-8	(Serial No-29)
322	64708/2024	01.08.2024	WP (C) - 2618/2017	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2023-10-18 Petition, Annexure, Misc. case, Entire Order, Compromise Petition,	WRIT BRANCH-1	(Serial No-2)
323	64709/2024	01.08.2024	SAO-17/2010	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-02-15	SECOND APPEAL	(Serial No-2)
324	64711/2024	01.08.2024	WP (C) - 12986/2024	NIRANJAN ROUT	GENERAL		Order Dtd. 2024-05-21 Petition, Annexure,	WRIT BRANCH-7	(Serial No-10)
325	64716/2024	01.08.2024	CRLMC-1312/2024	B K PARDHI	GENERAL		Order Dtd. 2024-05-14	CRIMINAL MISC	(Serial No-1)
326	64717/2024	01.08.2024	MATA-128/2023	R N BEHERA	GENERAL		Order Dtd. 2024-08-01	FIRST APPEAL	(Serial No-4)
327	64719/2024	01.08.2024	MATA-	R N	GENERAL		Entire Order	FIRST	(Serial No-4)

7	2024	024	129/2023	BEHERA	RAL			APPEAL	at No-4)
328	64720/2024	01.08.2024	CRLMC-2080/2023	S SAHOO	GENERAL		Order Dtd. 2023-05-19	Petition, Annexure, CRIMINAL MISC	(Se at No-5)
329	64722/2024	01.08.2024	WP (C) - 17552/2024	S SAHOO	GENERAL		Order Dtd. 2024-07-29	Petition, Annexure,	(Se at No-5)
330	64725/2024	01.08.2024	WP (C) - 10748/2012	A K JATI	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-118)
331	64727/2024	01.08.2024	WP (C) - 15161/2024	P K JENA	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH-7	(Se at No-48)
332	64729/2024	01.08.2024	CRP-27/2009	D NAYAK	GENERAL		Order Dtd. 2024-06-21	CIVIL REVISION	(Se at No-1)
333	64731/2024	01.08.2024	WA-754/2015	A SAHOO	GENERAL		Order Dtd. 2022-10-27	WRIT APPEAL	(Se at No-6)
334	64732/2024	01.08.2024	RSA-277/2014	J PRADHAN	GENERAL		Order Dtd. 2019-09-30	SECOND APPEAL	(Se at No-7)
335	64734/2024	01.08.2024	ABLAPL - 5227/2024	C R NAYAK	GENERAL		Order Dtd. 2024-05-23		(Se at No-7)
336	64736/2024	01.08.2024	WA-752/2015	A SAHOO	GENERAL		Order Dtd. 2022-10-27	WRIT APPEAL	(Se at No-6)
337	64738/2024	01.08.2024	CRLREV - 88/2015	A DAS	GENERAL		Order Dtd. 2015-05-14		(Se at No-6)
338	64741/2024	01.08.2024	WP (C) - 11626/2014	K R NATH	GENERAL		Order Dtd. 2014-07-02		(Se at No-6)
339	64743/2024	01.08.2024	WP (C) -	S K	GENERAL		Order Dtd. 2020-05-28	WRIT	(Se at No-6)

9	2024	024	12770/2020	MUDULI	RAL			BRANCH-5	at No-47)
340	64745/2024	01.08.2024	WP (C) - 32509/2020	S K MUDULI	GENERAL		Order Dtd. 2024-01-18	WRIT BRANCH-8	(Se at No-40)
341	64747/2024	01.08.2024	WP (C) - 8335/2020	S K MUDULI	GENERAL		Order Dtd. 2020-05-27		(Se at No-40)
342	64749/2024	01.08.2024	WP (C) - 8061/2020	S K MUDULI	GENERAL		Order Dtd. 2020-05-27	WRIT BRANCH-2	(Se at No-9)
343	64751/2024	01.08.2024	CMP-416/2019	J C BARAL	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH-5	(Se at No-20)
344	64754/2024	01.08.2024	WP (C) - 24319/2019	S K MUDULI	GENERAL		Order Dtd. 2024-04-03	WRIT BRANCH-1	(Se at No-30)
345	64756/2024	01.08.2024	WP (C) - 10654/2021	S K MUDULI	GENERAL		Order Dtd. 2021-03-24	WRIT BRANCH-8	(Se at No-43)
346	64759/2024	01.08.2024	WP (C) - 33196/2020	S SINGH	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH-1	(Se at No-3)
347	64762/2024	01.08.2024	SA-188/1998	M BEHERA	GENERAL		Order Dtd. 2024-07-22	SECOND APPEAL	(Se at No-2)
348	64765/2024	01.08.2024	WP (C) - 16727/2016	J DEHURY	GENERAL		Order Dtd. 2024-06-25	WRIT BRANCH-6	(Se at No-24)
349	64771/2024	01.08.2024	WP (C) - 38378/2020	S K MUDULI	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH-5	(Se at No-23)
350	64773/2024	01.08.2024	CRLREV - 428/2023	S MITRA	GENERAL		Order Dtd. 2024-05-07	CRIMINAL REVISION	(Se at No-5)
351	64775/2024	01.08.2024	WP (C) - 27120/2023	AK MISHRA	GENERAL		Order Dtd. 2024-07-31	WRIT BRANCH-4	(Se at No-27)

35	64776/2024	01.08.2024	WP (C) - 10937/2011	M R MALLA	GENERAL		Order Dtd. 2024-07-26	WRIT BRANCH-2	(Seat No-9)
35	64777/2024	01.08.2024	OJC-4896/1996	J R MOHARANA	GENERAL		Order Dtd. 2016-09-07		(Seat No-9)
35	64779/2024	01.08.2024	CRLMC-3243/2022	A PATTANAIAK	GENERAL		Entire Order	CRIMINAL MISC	(Seat No-3)
35	64781/2024	01.08.2024	WP (C) - 24946/2023	A PATTANAIAK	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
35	64783/2024	01.08.2024	WP (C) - 4631/2019	S C ROUTRAY	GENERAL		Order Dtd. 2022-09-13	WRIT BRANCH (DIVISION BENCH)	(Seat No-108)
35	64785/2024	01.08.2024	RSA-42/2002	M BEHERA	GENERAL		Order Dtd. 2024-07-10	SECOND APPEAL	(Seat No-4)
35	64787/2024	01.08.2024	OJC-8150/1998	J C BARAL	GENERAL		Order Dtd. 2017-10-17		(Seat No-4)
35	64789/2024	01.08.2024	WP (C) - 33196/2020	S BISWAL	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH-1	(Seat No-3)
36	64790/2024	01.08.2024	WA-2250/2023	P K MISHRA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Seat No-3)
36	64791/2024	01.08.2024	WP (C) - 33196/2020	S BISWAL	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH-1	(Seat No-3)
36	64792/2024	01.08.2024	WP (C) - 33196/2020	S BISWAL	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH-1	(Seat No-3)
36	64793/2024	01.08.2024	CONTC-1264/2	J PARIDA	GENERAL		Order Dtd. 2024-06-28	CONTE MPT	(Seat)

			016						No-4)
364	64794/2024	01.08.2024	LAA-64/2019	M K PANDA	GENERAL		Order Dtd. 2023-01-30	FIRST APPEAL	(Seat No-5)
365	64796/2024	01.08.2024	CRLMC-1545/2023	B K DAS	GENERAL		Order Dtd. 2023-05-19	CRIMINAL MISC	(Seat No-6)
366	64797/2024	01.08.2024	WP (C) - 17103/2024	B K DAS	GENERAL		Order Dtd. 2024-07-19		(Seat No-6)
367	64798/2024	01.08.2024	ABLAPL - 3450/2023	G R PATRA	GENERAL		Order Dtd. 2023-05-10	BAIL-2	(Seat No-12)
368	64799/2024	01.08.2024	WP (C) - 31621/2021	S K SAMIM	GENERAL		Order Dtd. 2022-02-14Petition,Annexure,	WRIT BRANCH-8	(Seat No-43)
369	64800/2024	01.08.2024	CRLREV - 264/2018	J P KAR	GENERAL		Order Dtd. 2019-07-25Petition,	CRIMINAL REVISION	(Seat No-2)
370	64801/2024	01.08.2024	WP (C) - 16534/2024	J P KAR	GENERAL		Order Dtd. 2024-07-31Petition,Annexure,	WRIT BRANCH-7	(Seat No-18)
371	64802/2024	01.08.2024	WP (C) - 17417/2015	T BAG	GENERAL		Order Dtd. 2024-07-31	WRIT BRANCH-4	(Seat No-38)
372	64803/2024	01.08.2024	WP (C) - 18641/2020	T BAG	GENERAL		Order Dtd. 2024-07-31	WRIT BRANCH-5	(Seat No-23)
373	64804/2024	01.08.2024	ABLAPL - 2525/2021	U PATI	GENERAL		Order Dtd. 2022-02-15	BAIL-1	(Seat No-8)
374	64806/2024	01.08.2024	WP (C) - 26999/2023	H N MOHAPATRA	GENERAL		Order Dtd. 2024-03-27	WRIT BRANCH-2	(Seat No-9)
375	64807/2024	01.08.2024	AHO-67/1990	M BEHERA	GENERAL		Order Dtd. 2021-04-12Petition,Annexure,	M.J.C .	(Seat No-1)
37	64809/	01.08.2	WP (C) -	N SAHOO	GENE		Order Dtd. 2018-09-03	WRIT	(Se

6	2024	024	1375/2016		RAL			BRANCH-8	at No-40)
377	64810/2024	01.08.2024	WP (C) - 1377/2016	N SAHOO	GENERAL		Order Dtd. 2024-07-02	WRIT BRANCH-8	(Se at No-40)
378	64811/2024	01.08.2024	SA-189/1953	M R SAHOO	GENERAL		Entire Order		(Se at No-40)
379	64813/2024	01.08.2024	CRLA-72/2022	OHCLSC	GENERAL		Order Dtd. 2022-09-26	CRIMINAL APPEAL	(Se at No-1)

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